NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1261/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Salvagnini Maschinenbau Bmbh

V/s.

Manik Industires Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

7. Aashdin Advocate Alvocate Alvocate Alvocate Alvocate F. Kaehn ale if b HSH Advocate for b pentioning credition

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CP No.1261/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 17.11.2017.

Sd/-V. NALLASENAPATHY Member(Technical) Sd/-B. S. V. PRAKASH KUMAR Member (Judicial)